

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

3 /

C.P No. 1247/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Kanan Graphics Pvt.Ltd.  
V/s.  
Print Plus Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

**ORDER**

**CP No. 1247/ I&BP/NCLT/MB/MAH/2017**

None Present. Since the Petitioner side is absent, this Bench hereby directs the Petitioner to be present and argue the matter on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 16.8.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)